

(b) whether any reservation of seats has been made for the children of civilian employees working in Defence establishments and for other military personnel in the country;

(c) if so, the seats allotted to each of them; and

(d) if not, the reasons therefor?

**The Minister of Defence (Shri Krishna Menon):** (a) Five Sainik Schools are proposed to be established during the year 1961 at the following places:

- (i) Satara in Maharashtra State,
- (ii) Chitoorgarh in Rajasthan State,
- (iii) Jamnagar in Gujarat State,
- (iv) Kunjpura (Karnal) in the Punjab State, and
- (v) Kapurthala in the Punjab State.

(b) to (d). Approximately one third of the seats in the schools have been reserved for the sons of Defence Services personnel. No seats have so far been reserved for the children of civilian employees working in Defence establishments. They are eligible to compete for the remaining seats under the terms and conditions applicable to the children of other civilians. This matter can be however examined.

#### **Free Education for Children of Defence Employees**

4236. { **Shri Mahagaonkar:**  
**Shri Bhakt Darshan:**  
**Shri M. B. Thakore:**

Will the Minister of Defence be pleased to state:

(a) whether Government have under consideration the scheme to award free education to deserving and intelligent children of civilian employees working in the Defence establishments and to other military personnel who are drawing between Rs. 150 and Rs. 500 per month and who come out successful in the entrance examination of the Sainik Schools;

(b) if so, the details thereof; and

(c) if reply to part (a) be in the negative the reasons therefor?

**The Minister of Defence (Shri Krishna Menon):** (a) Certain proposals for instituting scholarships to enable deserving students but whose means are inadequate to prosecute their studies at these Schools are under examination by the various State Governments where the Sainik Schools are being established. Proposal for extension of Central Government Scholarships to students in these Sainik Schools for the children of Defence Services personnel is also under consideration by the Defence Ministry.

(b) Details of the Scholarship Schemes will be furnished as soon as they are finalised.

(c) Does not arise.

#### **Sambalpur District of Orissa**

4237. **Shri P. G. Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of the fact that the Sambalpur District is too big to be administered properly;

(b) if so, is there any proposal to split the district into two districts; and

(c) if so, the areas to be detached to the new district?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) No.

(b) and (c). Do not arise.

#### **Legal Aid to Scheduled Tribes and Scheduled Castes**

4238. **Shri P. G. Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the amount which has been granted to Scheduled Tribes and Scheduled Castes people for legal aid in 1960; and